

L/B

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148, SECTOR-17C, CHANDIGARH-160017
LARGER BENCH NOTICE

Appeal No. : E/1918/2008-EX[DB]

Name of Appellant

**REED MEDWAY PACKAGING CO. OF INDIA PVT.
LTD.**

PLOT NO. 5 E, SECTOR-4, BALLABGARH (FARIDABAD)
121004.

Name of Respondent

C.C.E. DELHI IV

New CGO Complex, NH-IV, Faridabad, Haryana 121001.

The issue involved in the matter is discussed in the interim Order No.2/2017 dated:16/01/2017


The matter is now listed for hearing before **LARGER BENCH.**

The Appellants are hereby directed to make One (1) no. of sets of appeal & complete paper book & forward them to (1) ASSTT. REGISTRAR, EXCISE BRANCH, CESTAT NEW DELHI (2) BAR ASSOCIATION CESTAT NEW DELHI, directly under intimation to the registry of this Tribunal well before the date of hearing.

Take notice that the Larger Bench case mentioned above has been fixed for hearing on 27/03/2017 at 10:30 A.M or any subsequent date thereafter as per the cause list or as may be convenient to the Tribunal before CESTAT, West Block No. 2, R.K Puram, New Delhi.

Encl: **Interim Order No. 02/2017 dated 16/01/2017** may be downloaded from the website www.cestat.gov.in

Dated: **03/03/2017**


MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh

Copy To:

1. The Hon'ble Registrar, CESTAT, New Delhi
2. Deputy Registrar/Assistant Registrar CESTAT Mumbai/Delhi/Chennai/Kolkata /Ahmadabad /Chandigarh/Bangalore/Allahabad/ Hyderabad.
3. The Secretary, Bar Association, CESTAT, Mumbai/Delhi/Chennai/Kolkata/Ahmadabad/Bangalore/Allahabad/ Chandigarh/ Hyderabad.
4. S.D.R.
5. Advocate(s) / Consultant(s) :

K. L. Handa, Consultant,
689, SECTOR-16,
FARIDABAD,
HARYANA

6. Computer Section, CESTAT New Delhi-with a direction to upload the Larger Bench notice and Interim Order No. 02/2017 dated 16/01/2017 on CESTAT website.
7. Office Copy.

Note: If any party wants to submit written submissions, please submit it well before the date of hearing.


MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh

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27/3/17

L/B

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148, SECTOR-17C, CHANDIGARH-160017
LARGER BENCH NOTICE

Appeal No. : E/953/2012-EX[DB]

Name of Appellant

Standard Electricals Ltd

(now Merged In M/s Havells India Ltd) Qrg Towers, 2-
d Sector-126, Expressway, Noida-201304

Name of Respondent

C.C.E. & S.T.-Chandigarh-i

CENTRAL REVENUE BUILDING,
SECTOR 17-C,
CHANDIGARH
160017

The issue involved in the matter is discussed in the Interim Order No.18/2016 dated:06/12/2016

The matter is now listed for hearing before **LARGER BENCH.**

The Appellants are hereby directed to make One (1) no. of sets of appeal & complete paper book & forward them to (1) ASSTT. REGISTRAR, EXCISE BRANCH, CESTAT NEW DELHI (2) BAR ASSOCIATION CESTAT NEW DELHI, directly under intimation to the registry of this Tribunal well before the date of hearing.

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Encl: **Interim Order No. 18/2016** dated 06/12/2016 may be downloaded from the website www.cestat.gov.in

Dated: 03/03/2017

3-3-17
MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh

Copy To:

1. The Hon'ble Registrar, CESTAT, New Delhi
2. Deputy Registrar/Assistant Registrar CESTAT Mumbai/Delhi/Chennai/Kolkata /Ahmadabad /Chandigarh/Bangalore/Allahabad/ Hyderabad.
3. The Secretary, Bar Association, CESTAT, Mumbai/Delhi/Chennai/Kolkata/Ahmadabad/Bangalore/Allahabad/ Chandigarh/ Hyderabad.
4. S.D.R.
5. Advocate(s) / Consultant(s) :

Bhasin sethi & associate

401, Satyam Cinema Building, Ranjeet Nagar,
Delhi

6. Computer Section, CESTAT New Delhi-with a direction to upload the Larger Bench notice and Interim Order No. 18/2016 dated:06/12/2016 on CESTAT website.
7. Office Copy.

Note: If any party wants to submit written submissions, please submit it well before the date of hearing.

ISSUED ON
28/3/17
SIGNATURE SECTION
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
SCO 147-148, SECTOR 17C, CHANDIGARH-160017

3-3
MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148, SECTOR-17C, CHANDIGARH-160017
LARGER BENCH NOTICE

Appeal No. : E/1743/2008-EX[SM], E/1742/2008-EX[SM], E/1741/2008-EX[SM]

08 MAR 2017
West Block No. 2, R.K. Puram
New Delhi-110022

Name of Appellant

ALEMBIC LTD.

PLOT NO. 21/22. EPEP-I, JHARMAJRI, BADDI
(H.P.)

Name of Respondent

C.C.E. & S.T.-CHANDIGARH-I

C.R. Building, Plot No. 19, Sector 17-C, Chandigarh
160017 CENTRAL REVENUE BUILDING,
SECTOR 17-C,
CHANDIGARH
160017

The issue involved in the matter is discussed in the interim Order No.19-21/2016 dated: 30/12/2016

The matter is now listed for hearing before **LARGER BENCH.**

The Appellants are hereby directed to make One (1) no. of sets of appeal & complete paper book & forward them to (i) ASSTT. REGISTRAR, EXCISE BRANCH, CESTAT NEW DELHI (2) BAR ASSOCIATION CESTAT NEW DELHI. directly under intimation to the registry of this Tribunal well before the date of hearing.

Take notice that the Larger Bench case mentioned above has been fixed for hearing on 27/03/2017 at 10:30 A.M or any subsequent date thereafter as per the cause list or as may be convenient to the Tribunal before CESTAT, West Block No. 2, R.K Puram, New Delhi.

Encl: **Interim Order No. 19-21/2016 dated 30/12/2016** may be downloaded from the website www.cestat.gov.in

Dated: 03/03/2017

MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh

Copy To:

1. The Hon'ble Registrar, CESTAT, New Delhi
2. Depty Registrar/Assistant Registrar CESTAT Mumbai/Delhi/Chennai/Kolkata /Ahmadabad /Chandigarh/Bangalore/Allahabad/ Hyderabad.
3. The Secretary, Bar Association, CESTAT, Mumbai/Delhi/Chennai/Kolkata/Ahmadabad/Bangalore/Allahabad/ Chandigarh/ Hyderabad.
4. S.D.R.
5. Advocate(s) / Consultant(s) :

Trivedi & Gupta

G-1, JANAK APARTMENT, 9-SEVAK NAGAR,
B/H. GAUTAMNAGAR RACE COURSE,
VADODRA,
GUJARAT

ISSUED ON

2/2/17

6. Computer Section, CESTAT New Delhi-with a direction to upload the Larger Bench notice and Interim Order No. 19-21/2016 dated: 30/12/2016 on CESTAT website.
7. Office Copy.

Note: If any party wants to submit written submissions, please submit it well before the date of hearing.

MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh